

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

39.

C.P.(CAA)/48(MB)/2024
c/w C.A.(CAA)/275(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES: Aatco Foods India Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

This matter is heard through vide conference:

1. CA Harsh C. Ruparelia i/b A R C H & Associates, Ld. Counsel for the Petitioner Companies present (VC). Mr. Altap Shaikh, Asst. Director, O/o the Regional Director (WR), Mumbai present (VC).
2. Counsel for the Petitioner Companies submits that OL report is awaited and seeks time.
3. At request, list this matter on 27.06.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)